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achieving the object for which they have been brought.

SHRI K. C. REDDY: The hon. Member may be aware that we have eDter-ed into an agreement with a reputed French firm in regard to technical assistance and advice. But with regard to this dry dock, a special officei has been appointed—a Project Officer—and the Shipyard Company has decided to engage the services of consulting engineers in so far as the dry dock is concerned. A representative of the consulting engineers has come to India and he is making detailed investigations as regards the dry dock—the probable cost and other allied matters.

SHRI M. VALIULLA: May I know, what time it will take for the dry dock to be completed?

SHRI K. C. REDDY: I cannot say now.

SHRI M. VALIULLA: About two years or three years?

SHRI K. C. REDDY: About three years.

DISPENSARIES OPENKD IN NORTH EAST FRONTIER AGENCY

- *131. SHRI M. VALIULLA: Will the PRIME MINISTER be pleased to state:
- (a) the number of dispensaries open ed in the North East Frontier Agency in 1953 and so far in 1954; and
- (b) which disease is commonly pre valent in that Agency area?

THE DEPUTY MINISTER FOR EXTERNAL AFFAIRS (SHRI ANIL K. CHANDA): (a) Five dispensaries were aided in 1953 and so far two in 1954, to the existing 57 dispensaries and hospitals.

(b) Malaria.

SHRI M. VALIULLA: May I know whether these North East Frontier Agency people have taken kindly to the allopathic medicines?

SHRI ANIL K. CHANDA: Yes, Sir.

to Questions

PROF. G. RANG A: Is anything being done to introduce Ayurvedic treatment also, if it is asked for by those people, in view of the fact that the hon. Health Minister herself had stated that tiaey were thinking of combining the Ayurvedic as well as allopathic treatment, wherever that was possible?

SHRI ANIL K. CHANDA: As far as I know, up till now, we have not any Ayurvedic institutions in those areas.

SHRI M. ROUFIQUE: May I know, how many districts are there in this Agency?

SHRI ANIL K. CHANDA: There are six districts.

SHRI M. ROUFIQUE: Will the hon. Minister please state the number of dispensaries district-wise?

SHRI ANIL K. CHANDA: I have not got the information district-wise, but I can give the information relating to new dispensaries. The following dispensaries were opened during 1953 and so far in 1954:—

District	1953 1964
Subansari Frontier Division	1 1
Lohit Frontier Division	1
Kameng Frontier Division	1
Tuensang Frontiei, Division	2
Siang Frontier Division	1

SHRI M. ROUFIQUE: May I know if there is any hospital in the North East Frontier Agency districts?

SHRI ANIL K. CHANDA: Yes, Sir, we have a Government hospital at Phasighat.

SHRI M. ROUFIQUE: Is it not a fact that Phasighat has been abandoned for administrative purposes?

(No reply.)

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SHRI ANIL K. CHANDA: These are all Government dispensaries. There are no Christian Missionaries in those areas.

SHRI M. ROUFIQUE: Due to flood Phasighat has been abandoned. May I know, whether the Government intend to shift the dispensary to some other place?

SHRI ANIL K. CHANDA: I will look into this matter. As far as my information goes it is still there.

Sma S. N. MAZUMDAR: May I know whether the doctors engaged in this work there have any special training in environmental hygiene, particularly as regards the environment in which the tribal people live?

SHRI ANIL K. CHANDA: Doctors are specially selected who, apart from their academic qualifications, are suitable to undertake the work in these areas.

SHRI KANHAIYALAL D. VAIDYA: May I know, what is the population of the area?

- SHRI ANIL K. CHANDA: Roughly speaking, the total population of the North East Frontier Agency is about eight lakhs.
- •132. [The questioner (Shrimati Par-vathi Krishnan) was absent. For ansiver, vide cols 607-608 infra.]
- *133. [The questioner (Shri J. V. K, Vallabharao) was absent. For answer, vide cols. 608-609 infra]

DISCRIMINATORY TREATMENT MET BY ASIANS IN THE FEDERATION OF RHODESIA AND NYASALAND

- ♦134. SHRI H. C. MATHUR: Will the PRIME MINISTER be pleased to state:
- (a) whether Government are aware that in the Federation of Rhodesia and

Nyasaland discriminatory treatment is meted out to the Asian communities;

to Questions

- (b) whether even the wife of the Second Secretary of the Indian High Commissioner was subjected to such treatment: and
- (c) if so, what action Government have taken in the matter?

THE DEPUTY MINISTER FOR EXTERNAL AFFAIRS (SHRI ANIL K. CHANDA): (a) Yes, Sir. The Asian communities settled in the Federation of Rhodesia and Nyasaland suffer from certain disabilities.

- (b) Yes. She was not allowed to enter a lift in a Departmental Store in Salisbury in January this year. She was also unable to get admission during her confinement to the Lady Chan cellor Nursing Home which is stated to be exclusively meant for Euro peans.
- (c) The disabilities suffered by non-Europeans in the Federation of Rho-1 desia and Nyasaland were brought to the
- notice of the United Kingdom Government.

SHRI H. C. MATHUR: It is not only Indians that are concerned, but all the Asian communities who suffer under such disabilities. May I know, Sir, whether any joint and concerted action has been taken in this matter?

SHRI ANIL K. CHANDA: We sent our own *aide memoire*, not in conjunction with other representatives of other peoples.

SHRI H. C. MATHUR: My question was whether any joint and concerted action was taken—not only regarding this incident but about the general disabilities which the Asian communities suffer. I wish to know what are the general disabilities which the Asian communities suffer and as this is a question which is common to all the Asian communities, whether any joint and concerted action has been taken.

SHRI JAWAHARLAL NEHRU: I should imagine that there are not many